

HIGH COURT OF DELHI AT NEW DELHI

No.720/Estt/E-I/DHC
Dated : 20.12.2016

NOTIFICATION

SUBJECT: WINTER VACATION 2016 – ARRANGEMENT – NOTIFIED

1. It is hereby notified that the High Court of Delhi will remain closed for winter vacation from 26.12.2016 to 31.12.2016 (both days inclusive).
2. Hon'ble the Chief Justice is pleased to nominate the following Hon'ble Judges for hearing urgent matters, if any, during the forthcoming winter vacation from 26.12.2016 to 31.12.2016:-

S.No.	Name of the Hon'ble Judges	Period	
		From	To
1.	Hon'ble Ms. Justice Pratibha Rani Hon'ble Mr. Justice Chander Shekhar	26.12.2016	27.12.2016
2.	Hon'ble Mr. Justice Najmi Waziri Hon'ble Mr. Justice Anil Kumar Chawla	28.12.2016	29.12.2016
3.	Hon'ble Mr. Justice Vipin Sanghi Hon'ble Ms. Justice Sangita Dhingra Sehgal	30.12.2016	31.12.2016

3. Hon'ble the Chief Justice is further pleased to pass the following orders for being followed during the course of winter vacation:-
 - (i) The Judges will sit in Division Benches and also singly to hear urgent Civil and Criminal matters and such other matters as may be placed before them as per the schedule of dates given above.
 - (ii) Ordinarily the Judges will sit in Court on Monday, Wednesday and Friday and such other days as they may think fit at 10.30 A.M. The sitting may continue for the next succeeding day if matters fixed for any day are not finished on that day.
 - (iii) If one of the Judges is not available on any day for any unforeseen reason, the other Judge may sit alone subject to the condition that the Hon'ble Judge shall not dismiss the Division Bench matters.

BY ORDER

**Sd/-
(Girish Kathpalia)
Registrar General**

Endst. No. 23584-616/E-I/Estt./DHC

Dated: 20.12.2016

Copy forwarded for information & necessary action to:-

1. The Secretary General, Supreme Court of India, New Delhi
2. The Registrar Generals of all the High Courts in India.
3. The Secretary, Govt. of India, Ministry of Home Affairs, New Delhi
4. The Principal Secretary (Law, Justice & L.A), Govt. of N.C.T. of Delhi
5. The Secretary, Bar Council of India, New Delhi
6. The Secretary, Bar Council of Delhi, New Delhi
7. The Secretary, Supreme Court of India Bar Association, New Delhi
8. The Secretary, Delhi High Court Bar Association, New Delhi
9. The Secretary, Delhi Bar Association, Tis Hazari, Delhi
10. The Secretary, Bar Association, New Delhi Courts, Patiala House, New Delhi
11. The Secretary, Bar Association, Karkardooma Courts, Shahdara, Delhi
12. The Secretary, Bar Association, Rohini Courts, Rohini, Delhi
13. The Secretary, Bar Association, Dwarka Courts, Dwarka, New Delhi
14. The Secretary, Bar Association, Saket Courts, Saket, New Delhi
15. The District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
16. The District & Sessions Judge, South District, Saket Courts, New Delhi.
17. The District & Sessions Judge, North – West District, Rohini Courts, Delhi
18. The District & Sessions Judge, South – East District, Saket Courts, Delhi.
19. The District & Sessions Judge, South – West District, Dwarka Courts, Delhi.
20. The District & Sessions Judge, East District, Karkardooma Courts, Delhi.
21. The District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.
22. The District & Sessions Judge, New Delhi District, Patiala House Courts, New Delhi.
23. The District & Sessions Judge, North District, Rohini Courts, Delhi.
24. The District & Sessions Judge, West District, Tis Hazari
25. The District & Sessions Judge, North – East District, Karkardooma Courts, Delhi.
26. The Registrar-cum- Secretary to Hon'ble the Chief Justice/ All Registrars/OSD, Delhi High Court.
27. All Joint Registrars/Deputy Registrars/Assistant Registrars/Deputy Controller of Accounts.
28. The Assistant Registrar-cum-P.A. to Registrar General.
29. Private Secretaries to all Hon'ble Judges.
30. The Assistant Registrar (Tech.) with request for displaying this notification on the website of this Court.
31. All Admn. Officers (Judicial) / Court Masters/ Branch In-charge/Librarian/System Analyst.
32. Copy to be displayed on the Notice Board.
33. Guard file.

Girish Kathpalia
Deputy Registrar (Estt.)